

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court 2**

IA/4(MP) 2021 in TP 33(MP) 2019 [CP(IB) 67 of 2018]

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH AT
AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.03.2021**

Name of the Company: Nainesh Sanghvi & Ors
V/s
Rajesh Jhunjhunwala Liquidator of
Siddharth Tubes Ltd

Section 36 r.w 42 & 60(5) IBC,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

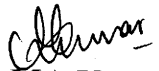
ORDER
(through video conferencing)

On the request of advocate, Ms. Soumya Sharma for the Applicant, the matter is adjourned.

Mr. Arjun Sheth, advocate, appeared on behalf of the Respondent.

List the matter on 01.04.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL
Dated this the 26th day of March, 2021


MANORAMA KUMARI
MEMBER JUDICIAL